NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.A No. 04/(MAH)/2016

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.02.2017

NAME OF THE PARTIES: M/s. UA Information Systems Pvt. Ltd

SECTION OF THE COMPANIES ACT: 621A of the Companies Act 1956

S. No.	NAME	DESIGNATION	SIGNATURE
9	ABNA Y	ABVOCATE	A Z wadhwa
	i/b PRACHI	APPLECANT	
	WAZALWAR		

ORDER

Compounding Application Nos. 4 to 7

- 1. The Learned Representative of the Petitioner is present.
- 2. He is seeking time to file certain Case Laws. Time is granted.
- 3. Adjourned to 14th March, 2017.

Sd/-

M.K. SHRAWAT. MEMBER (JUDICIAL)

28th February, 2017.